

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.(IB) No.428/KB/2018

Present: Hon'ble Member (J), Shri M.B. Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 1ST AUGUST, 2018, 10:30 A.M

Name of the Company		Shree Balaji Coal Traders Ltd.-Vs- Ankit Metal & Power Ltd.	
Under Section		9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. AJAY GAGGAR, ADV.
 2. RAKHI PURNIMA PAUL, ADV } for operational creditor
 Paul
 1/8/18

1. Ratnanka Banerji, Sr Adv
 2. D. N. Sharma, Adv
 3. Anunoy Basu, Adv } For Corporate Debtor
 1/8/18

S.No.107 – C.P.(IB) No.428/KB/2018 – Ankit Metal & Power Limited.

ORDER

Ld. Counsel for the operational creditor appears. Ld. Counsel for the corporate debtor also appears. Ld. Counsel for the corporate debtor submits that he intends to file sur-rejoinder as additional documents have been produced by the operational creditor. Leave is granted to submit sur-rejoinder within two weeks by serving a copy to the other side.

Matter to come up for further consideration / hearing on **Tuesday 4th September, 2018.**

Sd

(Madan B. Gosavi)
Member (Judicial)